

COURT NO. 7
THE HONOURABLE SRI JUSTICE SUBHENDU SAMANTA

To be Heard on Thursday The 8th day of October 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
1	CRLRC/1402/2008 (CC/50/2003)	JONNALAGADDA PALBABU Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	GOTTUMUKKALA AMULYA SPENCER LEGAL AID	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED.	PRAKASAM
2	CRLRC/1283/2009 (CC/90/2002)	YALAVARTHI SUBBAIAH Vs STATE OF A.P.	V V PRABHAKARA RAO	PUBLIC PROSECUTOR G JAGADEESWAR TRIAL COURT RECORD RECEIVED	KRISHNA
<u>INTERLOCUTORY</u>					
3	CRLRC/4478/2009/ (Filing No.) IA 1/2009(CRLRCMP 1190/2009) Condone Delay Petition	SRINIVASA AUTO FINANCIERS Vs THE STATE OF A.P. AND 1 OTHER	G JHANSI	PUBLIC PROSECUTOR (AP)	GUNTUR
<u>FINAL HEARING</u>					
4	CRLRC/186/2007 (CC/46/2005)	DEVAGIRI MOHAN REDDY Vs MAREDDI KRISHNA REDDY AND ANOTHER	RAJA REDDY KONETI	PUBLIC PROSECUTOR S SRIDHAR TRIAL COURT RECORD NOT RECEIVED	GUNTUR
5.1 along with 5					
5	CRLRC/978/2007 (CC/396/2000)	UTTAM CORPORATION AND ANOTHER Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	P PRABHAKAR RAO	PUBLIC PROSECUTOR KURITI BHASKARA RAO TRIAL COURT RECORD NOT RECEIVED	GUNTUR
5.1	CRLRC/2061/2011 (CC/161/2002) IA 1/2011(CRLRCMP 3075/2011) Dispense with Petition IA 2/2011(CRLRCMP 3084/2011) Bail (u/s 397(1))	M/S. UTTAM CORPORATION & ANOTHER Vs THE STATE OF A.P. & ANOTHER	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
6	CRLRC/1215/2007 (CC/128/1997)	SBIREP.CHIEF MANAGER D.B.DIVN.VSP. Vs STATE OF AP.REP.P.P.HYD.& 2 OTHERS	E MADAN MOHAN RAO	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
7	CRLRC/1292/2007 (SC/232/2001)	CHINTAKUNTA SYED ISMAL Vs THE STATE OF A.P. REP BY PP.	T DIWAKAR REDDY	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT YET RECEIVED	YSR KADAPA
8	CRLRC/1525/2007 (CC/70/2001)	SHAIK MAHABOOB SHAREEF Vs THE STATE OF A.P. REP BY PP.	G VIJAYA SARADHI	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED	YSR KADAPA
9	CRLRC/484/2008 (CC/273/2004)	TELUKUTLA MALLA REDDY Vs SHAIK MAHABHU SUBHANI AND ANOTHER	T JANARDHAN RAO LEGAL AID	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR

10	CRLRC/1619/2008 (CC/103/2005)	ANGALAKUDITI BABU RAO Vs THE STATE OF ANDHRA PRADESH	V RAGHU LEGAL AID	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED	GUNTUR
11	CRLRC/1943/2008 (CC/241/2005)	ATMAKURU SANKER REDDY AND 2 OTHERS Vs STATE OF A.P. REP BY PP.	VARA LAKSHMI CHEKURI	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	CHITTOOR
12	CRLRC/1348/2009 (CC/255/2006)	NIMMAKAYALA SURESH BABU Vs THE STATE OF A.P. & ANOTHER	K V SUBRAHMANYA NARUSU	PUBLIC PROSECUTOR S JAGADISH TRIAL COURT RECORD NOT RECEIVED	GUNTUR
13	CRLRC/1354/2009 (CC/520/2004)	KALARI VENKATA NANCHARAI AH Vs HINDUSTAN AQUA PRODUCTS & THE STATE OF A.P.	V V L N SARMA	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	KRISHNA
14	CRLRC/1412/2009 (CC/26/2007)	ADDANKI VENKATA RANGA PRASAD BABU Vs MANDARAPU RAMBABU & THE STATE OF A.P.	POSANI AKASH	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
15	CRLRC/1565/2009	SATTI KANIKI REDDY Vs THE STATE OF AP REP BY ITS PP HYD.	N SIVA REDDY	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
16	CRLRC/1597/2009 (CC/453/2007)	PATHAN BIBI JOHN & ANOTHER Vs THE STATE OF A.P.	GANDURI NAGESWARA RAO	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
17	CRLRC/1769/2009 (CC/513/2006)	GUJJARLAPUDI VASUMATHI GUNTUR. Vs CH. MADHAVA RAO RAILPET GUNTUR & ANR.	BUJJIBABU DAVULURI	PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED.	GUNTUR
18	CRLRC/1799/2009 (CC/139/2006)	KURAPATI SRINIVASA RAJU Vs THE STATE OF A.P.	P VIVEK	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED	GUNTUR
19	CRLRC/1825/2009	DORA KRISHNA MOHAN VISAKHAPATNAM. Vs DORA BALATRI PURA SUNDARI SRIKAKULAM & 2 OTRS.	.	PUBLIC PROSECUTOR M VISWANADHAM TRIAL COURT RECORD RECEIVED	SRIKAKULAM
20	CRLRC/1903/2009 (CC/365/2007)	SANKAR AND 3 OTHERS Vs THE STATE OF A.P. REP BY PP.	T C KRISHNAN	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	CHITTOOR
21	CRLRC/2095/2009 IA 1/2009(CRLRCMP 2941/2009) Suspension Petition	SANKU RAVI KUMAR & 2 OTEHRS Vs THE STATE OF AP REP BY ITS PP HYD. TRGH INSP OF POLICEGUN.	K V VIJAYA KUMAR	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	GUNTUR
22	CRLRC/2216/2009 (MC/210/2006)	NAGALA SIRISHA Vs STATE OF A.P. REP BY PP. AND ANOTHER	JAYANTI S C SEKHAR	PUBLIC PROSECUTOR P NEELA RAJU TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
23	CRLRC/328/2010 (CC/214/2004)	KNANAPARTHI MALYADRI Vs THE STATE OF A.P. REP BY PP.	J U M V PRASAD	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	PRAKASAM

24	CRLRC/1400/2010 (CC/112/2002)	CHEDULURI GAVARAYYA AND ANOTHER Vs THE STATE OF A.P. REP BY PP.	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	EAST GODAVARI
25	CRLRC/1298/2011 (CC/843/2005)	K. DEVA MANI Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR O UDAYA KUMAR TRIAL COURT RECORD RECEIVED.	EAST GODAVARI
26	CRLRC/2436/2012 (SC/384/2009)	NAGIRIPATI KRISHNA Vs THE STATE OF A.P.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) K SAI SWAROOP LEGAL AID TRIAL COURT RECORD RECEIVED	YSR KADAPA
27	CRLRC/1960/2014 (CC/549/2010)	SIDDABATHINA VISHNU MOHAN S/O RADHA KRISHNAIAH Vs GUDUGUNTA VENUGOPAL S/O RAMANAIAH	A VARALAKSHMI	PUBLIC PROSECUTOR (AP) V ROOPESH KUMAR REDDY TRIAL COURT RECORD RECEIVED.	SPS NELLORE

SPECIALLY POSTED ON ADMINISTRATIVE DIRECTION(SPAD)

28.1 along with 28

28	CRLA/1832/2005 (SC/313/2001)	STATE OF ANDHRA PRADESH REP.BY ITS PUBLIC PROSECUTOR Vs P.DHANANJAYA	PUBLIC PROSECUTOR	KANDERI CHETHAN PAPER BOOK READY.	CHITTOOR
28.1	CRLRC/651/2005 (SC/313/2001)	K.KANNAIAH CHETTY Vs P.DHANANJAYA	.	PUBLIC PROSECUTOR (AP) V JAGAPATHI	CHITTOOR